

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF EEE AND CEE PRESSINGS PVT. LTD.**

| RELEVANT PARTICULARS |                                                                                                                                      |                                                                                                                                                                        |
|----------------------|--------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of Corporate Debtor                                                                                                             | EEE and CEE Pressings Pvt. Ltd.                                                                                                                                        |
| 2.                   | Date of incorporation of Corporate Debtor                                                                                            | 12-01-1987                                                                                                                                                             |
| 3.                   | Authority under which corporate debtor is incorporated/registered                                                                    | ROC Chandigarh                                                                                                                                                         |
| 4.                   | Corporate Identity No./Limited Liability Identification No. of corporate debtor                                                      | U34102CH1987PTC007231                                                                                                                                                  |
| 5.                   | Address of the registered office and principal office (if any) of corporate debtor                                                   | <b>Registered Office:</b><br>Plot No.824, Industrial Area Phase-2, Chandigarh -160002                                                                                  |
| 6.                   | Insolvency commencement date in respect of corporate debtor                                                                          | 19-02-2021 (order received on 22-02-2021)                                                                                                                              |
| 7.                   | Estimate date of closure of insolvency resolution process                                                                            | 18-08-2021                                                                                                                                                             |
| 8.                   | Name and registration number of the insolvency professional acting as interim resolution professional                                | <b>Rakesh Kumar Singhala</b><br>IBBI/PA-001/IP-P01290/2018-2019/12151                                                                                                  |
| 9.                   | Address and e-mail of the interim resolution professional, as registered with the Board                                              | 257, I Block, Bhai Randhir Singh Nagar, Ludhiana, Punjab-141001<br>E-mail:<br>rakesh.singhala@gmail.com                                                                |
| 10.                  | Address and e-mail to be used for correspondence with the interim resolution professional                                            | <b>Rakesh Kumar Singhala</b><br>257, I Block, Bhai Randhir Singh Nagar, Ludhiana, Punjab-141001<br><br>E-mail for submission of claims:<br>ip.eandcpressings@gmail.com |
| 11.                  | Last date for submission of claims                                                                                                   | 08-03-2021                                                                                                                                                             |
| 12.                  | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional | NA                                                                                                                                                                     |
| 13.                  | Name of Insolvency Professional identified to act as Authorised Representative of creditors in a class (Three names for each class)  | 1. NA<br>2. NA<br>3. NA                                                                                                                                                |
| 14.                  | (a) Relevant Forms and<br><br>(b) Details of authorized representatives are available at:                                            | Web Link:<br><a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a><br>NA                                                                 |

Notice is hereby given that the National Company Law Tribunal, Chandigarh Bench has ordered the commencement of a corporate insolvency resolution process of the EEE and CEE Pressings Pvt. Ltd. on 19<sup>th</sup> February, 2021 (order received on 22-02-2021).

The creditors of EEE and CEE Pressings Pvt. Ltd. are hereby called upon to submit their claims with proof on or before 08<sup>th</sup> March, 2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 22.02.2021  
Place: Ludhiana

  
**Rakesh Kumar Singhala**  
IBBI/PA-001/IP-P01290/2018-2019/12151  
Interim Resolution Professional  
Appointed by Hon'ble NCLT for EEE and CEE Pressings Pvt. Ltd.